

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4164
ANSWERED ON:02.05.2012
UNAUTHORIZED CONSTRUCTIONS AROUND MAJOR AIRPORTS .
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether unauthorized constructions around all major airports in the country are creating operating hazards for the aircraft;
- (b) if so, the details thereof, airportwise;
- (c) whether it is also a fact that the Government has issued directives to the State Governments in this regard; and
- (d) if so, the steps taken by the State Governments in this regard so far, airportwise?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) No, Madam.

(b) Not applicable. (c) & (d): Yes, Madam. In this regard, Ministry of Civil Aviation, Government of India has issued a Notification no. S.O. 84(E) dated 14.01.2010. This notification is sent to the respective Chief Secretaries of the state governments who directs the local Municipal authorities to implement the provisions of S.O. 84 (E). No construction is permitted around any airport by the local municipalities without the NOC for height clearance being issued by Airports Authority of India